

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 19-07-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. OS. 2013/2005	1. OS. 1057/2012
2. OS. 1637/2007	2. OS. 1594/2012
3. OS. 650/2008	3. OS. 764/2013
4. OS. 1596/2008	4. OS. 1483/2013
5. OS. 1698/2008	5. OS. 1831/2013
6. OS. 103/2012	6. OS. 1116/2015
7. OS. 162/2012	7. OS. 1359/2015
8. OS. 208/2012	
<b><u>EVIDENCE</u></b>	<b><u>EVIDENCE</u></b>
9. OS. 132/2005	8. OS. 1418/2015
10. OS. 327/2007	9. OS. 584/2016
11. OS. 653/2008	10. OS. 642/2016
12. OS. 626/2009	11. OS. 670/2016
13. OS. 969/2009	12. OS. 672/2016
14. OS. 1442/2011	13. OS. 688/2016
15. OS. 120/2012	14. OS. 692/2016
16. OS. 1384/2012	15. OS. 701/2016
17. OS. 519/2015	16. OS. 703/2016
18. OS. 799/2015	17. OS. 712/2016
19. OS. 1165/2015	18. OS. 725/2016
20. OS. 1288/2015	19. OS. 740/2021
	20. OS. 747/2016
<b><u>ARGUMENTS</u></b>	<b><u>ARGUMENTS</u></b>
21. OS. 1748/2006	21. OS. 428/2011
22. OS. 1/2011	22. OS. 1080/2011

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.

